

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:5992

ANSWERED ON:03.05.2013

JNNSM

Hussain Shri Syed Shahnawaz

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

(a): whether a number of projects under the Jawaharlal Nehru National Solar Mission (JNNSM) are not being implemented by certain bidding companies;

(b): if so, the details thereof; and

(c): the action being taken by the Government against the defaulting companies?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a) & (b): No, Madam. A total of 62 Solar Power projects of 950 MW aggregate capacity (7 nos./ 470 MW Solar Thermal projects and 55 nos./ 480 MW Solar PV projects) were selected through bidding process in two batches under JNNSM Phase-1. In case of the Solar PV projects, a capacity of 430 MW in 51 no. projects has already been commissioned, mostly by their scheduled commissioning date, and the remaining projects are under various stages of implementation. In case of Solar Thermal projects, 6 projects of 450 MW are also under various stages of installation but their commissioning may get delayed beyond scheduled date in May 2013. There is only one project of 20 MW capacity in Gujarat on which actual construction work is yet to commence.

(c): Projects which do not get commissioned within scheduled commissioning date are facing penalties in the form of encashment of their Performance Bank Guarantees, levy of Liquidated damages and final termination/ delisting from JNNSM in accordance with the provisions of the guidelines of the JNNSM scheme.